

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,  
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the 22<sup>nd</sup> day of **October**, 2018

Present :

**Hon'ble Mr. Rakesh Sagar Jain, Member-J****Hon'ble Mr. Mohd. Jamshed, Member-A**

Original Application No.330/00536/2013

Khairatul Islam

.....**Applicant.**

**V E R S U S**

Union of India and ors.

..... **Respondents.**

Advocate for the applicant

:Shri Arvind Srivastava-III

Advocate for the respondents

:Shri Saurabh Srivastava

**O R D E R**

**By Hon'ble Mr. Rakesh Sagar Jain, Member-J :**

List revised. None present for the applicant. Shri Satish Sahu proxy counsel for Shri Saurabh Srivastava, counsel for the respondents is present.

2. Even on the last occasion i.e. on 30.05.2018 no one was present on behalf of the applicant. It appears that the applicant has lost interest in pursuing the matter. Accordingly, the OA is dismissed in default and for non prosecution.

Member-A

Member-J

RKM/